



**Government of Jammu and Kashmir**  
**Department of Culture**  
**Civil Secretariat, Jammu/Kashmir**

Notification,

Srinagar, the 7th July 2017.

SRO: 274 In exercise of the powers conferred by sub-section (1) of Section 3 of the Jammu and Kashmir Heritage Conservation and Preservation Act, 2010, (Act No. XV of 2010), the Government on the recommendation of Director, Archives, Archaeology and Museums, hereby declare the "Mughal Garden (Sahibabad/Jogigund) Achabal, District Anantnag" alongwith the land measuring 142 Kanals and 9 Marlas falling under Khasra No. 180,187, 1100/160, 800/626, 806/626, 627, 628, 186, 69, 51/1, 51/2, 51/4, 550, 549/1, 549/2, 166, 545, 551, 511, 546 and 544" as Protected Monument within the meaning of the said Act.


**By order of the Government of Jammu & Kashmir.**

Sd/-  
(Dilshad Khan) IAS  
Secretary to the Government  
Culture Department

No. Cul/HCPA/12/2013

dated: 7-7- 2017

1. Principal Secretary to the Hon'ble Chief Minister.
2. Divisional Commissioner, Srinagar.
3. Commissioner/Secretary to the Government, Revenue Department.
4. Secretary to the Government Law, Justice and Parliamentary Affairs Department.
5. Deputy Commissioner, Anantnag.
6. Director Information, J&K.
7. Director Archives, Archaeology & Museums, J&K. Srinagar,
8. General Manager, Government Press, Srinagar, for publication in Government Gazette.
9. Private Secretary to the Hon'ble Minister for Finance, Labour & Employment & Culture Department.
10. Pvt. Secretary to the Hon'ble MOS, Education, Tech. Education, Culture, Tourism, Horticulture, Floriculture & Parks.
11. Private Secretary to Secretary to the Government, Department of Culture.
12. P.A to Special Secretary to the Government, Department of Culture.
13. Stock file/SRO file.

  
(Reva Kumari) KAS  
Special Secretary to the Government  
Department of Culture